

Seventeenth Loksabha

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Title: Regarding compensation for victims of atrocities against SC's and ST's of Kerala.

KUMARI RAMYA HARIDAS (ALATHUR): Sir, I would like to raise an important matter here. Compensation for the victims of atrocities against SCs and STs of Kerala is pending. Several victims are facing different types of problems and challenges. They are waiting for this compensation to survive but the delay in sanction is leading them to stress and hopelessness in future.

The State Government has not disbursed compensation to the victims of atrocities against SCs since 2021. Even in Palakkad district, Rs. 50 lakh are pending to be distributed. Different projects and programmes to assist SCs and ST communities are pending, including Vatsalyanidhi which is a project for girls belonging to SCs, due to lack of assistance from the Central Government.

So, I humbly request the Government to dispense adequate amount and share of the Central Government to the SC Department of Kerala for timely disbursement and implementation of projects.